

redraw due to quorum not available, rejection of candidates during Field Verification of Credentials (FVC) etc. Once the candidate gets rejected during FVC then re-draw has to be conducted. This process goes on till all the eligible candidates for draw are exhausted.

5 KG LPG Cylinder Scheme

2601. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has launched 5 kg. LPG cylinder scheme; and
- (b) if so, the details thereof and the response received, so far?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Government has allowed the sale of 5 Kg LPG cylinder with/without Domestic Pressure Regulator (DPR) through Public Sector Oil Marketing Companies (OMCs) Retail Outlets, which are accessible to all and are open for longer hours. As on date the scheme is under operation in the cities of Bangalore, Chennai, Delhi, Kolkata, Mumbai, Hyderabad, Surat, Baroda, Ahmedabad, Raipur and Indore from 39 outlets.

The LPG sold under the scheme is called Free Trade LPG (FTL). At the time of first sale cost of equipment (DPR plus cylinder), cost of product at prevailing Non-domestic 5 Kg cylinders price and administrative charges is payable. At the time of subsequent refill only the cost of product is payable.

As on 11.02.2014, OMCs have enrolled 2101 new customers and refilled 800 cylinders and have received 4497 enquiries.

Introduction of B.Sc (Health Community) Course

2602. DR. PRADEEP KUMAR BALMUCHU: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government is planning to introduce B.Sc (Health Community) Course;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Indian Medical Association (IMA), the

country's largest medical representative voluntary organization has seriously objected the introduction of the course;

(d) if so, the reasons therefor; and

(e) the steps being taken by Government to remove the apprehensions and misconceptions of the IMA in regard to introduction of this B.Sc course?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The Cabinet has approved for introduction of a course namely, Bachelor of Science (Community Health). The main objective of the proposed course is to create mid-level health professionals who would possess the necessary public health and ambulatory care competencies to serve the rural population and will primarily be deployed at Sub Centres.

The curriculum of the course has been prepared after taking into consideration the views of various stakeholders. The degree for the course will be awarded by the respective State Universities and it will be accredited by the National Board of Examinations (NBE) to ensure uniformity in the content and delivery of the course.

(c) to (e) Though the proposal for B. Sc. (CH) has been prepared in consultation with MCI, a few associations like IMA have not welcomed the proposal. The course is not mandatory and will be introduced only in States, who wish to adopt it. However, Government is committed to introduce the course in consultation with all the State Governments, with inbuilt safeguards, in order to address the serious concern of shortage of availability of human resources in health sector in rural areas.

Oil Import Bill

2603. SHRIMATI WANSUK SYIEM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India has managed to balance its oil import bill with remittances from NRI and Income Tax (IT) amounting to around \$100 billion a year;

(b) whether the shale gas revolution in the US and lifting of embargo on Iran has further eased the oil crisis faced by India; and

(c) whether India is still keeping emergency options of availing a loan from International Monetary Fund to stave off a possible energy crisis?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND